


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | CP (IB)No. 250/9//HDB/2017               |
| NAME OF THE COMPANY              | Venkateshwara Hatcheries Private Limited |
| NAME OF THE PETITIONER(S)        | Betul Oil Limited                        |
| NAME OF THE RESPONDENT(S)        | Venkateshwara Hatcheries Private Limited |
| UNDER SECTION                    | Sec 9 of IBC                             |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No.               | Signature   |
|------------------------|-------------|--------------------------------------|---|
| PRANAY SOHINI          | Adv         | PRANAY.SOHINI@YAHOO.IN<br>9718886832 |  |
|                        |             |                                      |   |
|                        |             |                                      |   |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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|                        |             |                        |           |

**Sl. No. 12**

Date of hearing: 17.11.2017

CP (IB) No.250/9/HDB/2017

Venkateshwara Hatcheries Private Limited

**ORDER**

Heard Shri. Pranay Sohini, learned counsel for the petitioner. The learned counsel for the petitioner submit that there is a special civil suit no. 35/2015 before the court of the Hon'ble Senior Division Judge, Solapur for same cause of action, and it is at the stage of taking evidence. In the meanwhile the petitioner is directed to ~~issue notice~~ <sup>notice to</sup> take the respondents.

Post the case for admission on 28.11.2017.

Member (Technical)

Member (Judicial)